

ITEM NO.7

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12393/2013

(Arising out of impugned final judgment and order dated 04-12-2012 in WPC No. 6314/2012 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA &amp; ORS.

Petitioner(s)

VERSUS

SHRI HARANANDA &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 13937/2016 (XIV)

SLP(C) No. 35548-35554/2015 (XIV)  
(IA No. 1/2016-PERMISSION TO FILE ANNEXURES)

S.L.P.(C)...CC No. 5735/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5736/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5737/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5738/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5743/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5742/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)  
S.L.P.(C)...CC No. 5740/2016 (XIV)  
( FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)

Date : 05-12-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Aman Lekhi, ASG  
Ms. Purna Priyadarshini, Adv.  
Mrs. Anil Katiyar, AOR  
Ms. Binu Tamta, AOR  
Mr. S.S. Rizvi, Adv.  
Mr. Pankaj Pandey, Adv.  
Mr. A.K. Sharma, AOR  
Mr. R. Balasubramanian, Adv.

Mr. S.K. Pathak, Adv.  
 Mr. Raj Bahadur, Adv.  
 Mr. Ruchir Mishra, Adv.  
 Mr. Sanjiv K. Saxena, Adv.  
 Mr. B. V. Balaram Das, AOR

Mr. Sidharth Luthra, Sr.Adv.  
 Ms. Supriya Juneja, AOR  
 Mr. Sameer Chaudhary, AOR  
 Ms. Varsha Poddar, Adv.  
 Ms. Nivedita Mukhija, Adv.

For Respondent(s)

Mr. P.S. Patwalia, Sr.Adv.  
 Mr. Sudhanshu S. Pandey, Adv.  
 Shri. Gaichangpou Gangmei, AOR  
 Mr. Abhishek R. Shukla, Adv.  
 Mr. Kahorngan Zimik, Adv.  
 Mr. Vaibhav Kalra, Adv.  
 Ms. Natasha Dalmia, Adv.  
 Ms. Harshika Verma, Adv.  
 Mr. Gauravjit Patwalia, Adv.  
 Mr. Dhruv Sheoran, Adv.

Mr. Satyam Reddy, Sr.Adv.  
 Mr. Ajit Kulshreshtha, Adv.

Mr. Amit Kumar, AOR

Mr. Deepak Goel, AOR

Mr. Gaurav Agrawal, AOR

Mr. Devashish Bharuka, AOR

Mr. Ankur Chibber, Adv.  
 Mr. Aditya Chhibber, Adv.  
 Mr. Tushar Kochhar, Adv.  
 Mr. Anil Kumar Gautam, AOR

Ms. N. Annapoorani, AOR

Mr. Guru Krishna Kumar, Sr.Adv.  
 Mr. Shyam Diwan, Sr. Adv.  
 Mr. Neeraj Kishan Kaul, Sr.Adv.  
 Mr. Abhishek Puri, Adv.  
 Mr. P. N. Puri, AOR  
 Mr. Vishnu Shankar Jain, AOR

Mr. Vivek Narayan Sharma, AOR  
 Ms. Mohika Jain, Adv.  
 Mr. Maneesh Pathak, Adv.  
 Mr. Rajeev Kumar Jha, Adv.

Mr. Ajay Singh, Adv.

For Applicant(s) Mr. Vishwajit Singh, AOR  
Ms. Vijaya Singh, Adv.  
Ms. Srishti Khanna, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

Written submissions, if any, be filed by Monday, i.e., the 10<sup>th</sup>  
December, 2018.

(MANAV SHARMA)  
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)  
ASSISTANT REGISTRAR